

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

Company Petition IB/13/2021
U/s 7 of IBC, 2016

IN THE MATTER OF:

Srei Equipment Finance Ltd

... Financial Creditor

Vs.

Madhucon Granites Ltd

... Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. Dishit Bhattacharjee for the Financial Creditor and Ld. Counsel Shri. Dheeraj for the Corporate Debtor present.

For final hearing matter adjourned to 28.10.2022 as a last chance.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)